[Translation]

## Reservation for SCs/STs in National Housing Bank

4261. SHRI BRAHMANAND MANDAL: Will the Minister of FINANCE be pleased to state:

- (a) whether the reservation policy is being implemented in the National Housing Bank, in regard to preference in jobs and at the time of promotion for Scheduled Castes/ Scheduled Tribes:
- (b) if so, the number of employees and officers belonging to Scheduled Castes/ Scheduled Tribes recruited during the last two years and whether reservation quota in respect of these persons have been completed;
  - (c) if not, the reasons therefor;
- (d) the time by which this policy is likely to be implemented; and
- (e) the time by which reserved vacancies are likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (e). National Housing Bank has reported that since its inception on 9.7.88, it has drawn all its officials only from RBI. HUDCO, Banks and Financial Institutions. etc. to man the organisation. The total strength as on date is 69. A majority of these officials joined after severing their lien in the parent organisations. Four SC/ST officers were recruited since 1989. The bank has only one cadre, Viz; of the officers. The promotions, within this cadre, in the bank are based on selection method and as such, in terms of para 9.2 (a) of the Brouchure on Reservations for SCs/STs in Services (7th edition), reservations do not apply to such promotions. The banks has been advised to

follow the rules of reservation in all its future recruitments.

[English]

## Handing over of Mills to Promoters

4262. SHRI SHRAVANKUMAR PATEL: Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government have decided to return textile mills taken over as sick-units in different States to the original promoters of the mills;
  - (b) if so, the details thereof;
- (c) whether these units have since been taken out of the red;
- (d) if so, the details of such mills Statewise;
- (e) the terms and conditions of the **offer** of/return of the mills; and
- (f) whether the original mill owners are agreeable to take back those mills?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK . GEHLOT): (a) No, Sir.

- (b) Does not arise.
- (c) and (d). Out of 15 mills taken overby Central Government and at present managed by National Textile Corporation Limited, only one mill viz. Podar Processors, Bombay, Maharashtra has been making profits.
- (e) and (f). Some of the previous owners have expressed their desire to take back these mills. Government have not decided to return these mills to previous owners/management.